

ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA
SHILLONG

HCM. II/50/2014-Estt/772

Dated Shillong 20th September, 2022

NOTIFICATION

The detailing of the Polling Officers in the designated polling stations/ booths and voting hours for smooth conduct of the first election of Bar Council of Meghalaya is hereby notified as follows:

- I. The notified polling stations/booths are divided into three segments.

SEGMENT- A.

1. POLLING STATION/BOOTH: Tura Bar Association Premises, Tura.
2. VOTING HOURS: 10:00AM to 5: 00PM.
3. DESIGNATED POLLING OFFICERS:
 - i. Shri. Santosh Pandit (Convenor)
 - ii. Shri. Gypson R. Marak
 - iii. Shri. Jerill R. Marak
 - iv. Shri. Sohar Ali Sheikh

SEGMENT- B.

1. POLLING STATION/BOOTH: Jowai Bar Association Premises, Jowai.
2. VOTING HOURS: 10:00AM to 5:00PM.
3. DESIGNATED POLLING OFFICERS:

- i. Shri. H. Abraham (**Convenor**)
- ii. Shri. Markus Surong
- iii. Shri. Mana Pashgeinlang Myrboh
- iv. Shri. Arkin H. Kharwanlang

SEGMENT - C.

1. **POLLING STATION/BOOTH:** High Court of Meghalaya Bar Association Premises, Shillong.
2. **VOTING HOURS:** 10:00AM to 5:00PM Hours
3. **DESIGNATED POLLING OFFICERS:**


(First Hours 10:00am to 2:00pm)

- i. Shri. Philip Khrawbok Shati (**Convenor**)
- ii. Smti. Iwanbanroi Warjri
- iii. Smti. Pynhunlang Wanshong
- iv. Smti. Synshar Kyndiah
- v. Smti. Darihun M. Nengnong
- vi. Miss. Bandana Das

(Second Hours 2:00pm to 5:00pm)

- i. Shri. Peter A. Dohkhrut (**Convenor**)
- ii. Shri. Aldon T. Syiem
- iii. Miss. Virginia Shadap

- iv. Smti. Aphanur Nongseij
 - v. Miss. Badashisha Mawrie
 - vi. Miss. Lalramnghaki Hauchhum
- II. The polling officers shall take the signature of the voters in the list of voters against the voters name to signify the issuance of voting paper/duplicate voting paper.
- III. The polling officers will fill up Form "D" under Rule 22 after election.
- IV. The polling officers shall close the slide of the ballot boxes and thereafter, be sealed and secured immediately after voting hours.
- V. The polling officers shall then deliver the ballot boxes and records to the Member Adhoc Committee, Bar Council of Meghalaya Shillong on the same date.
- VI. The leaders of respective Bar Associations are sincerely requested to extend its esteemed support/co-operation to the polling officers and returning officer.
- VII. The voters are also sincerely requested to exercise their franchise within the appointed voting hours.


**MEMBER
ADHOC COMMITTEE,
BAR COUNCIL OF MEGHALAYA
SHILLONG.**

Memo No. HCM.II/50/2014-Estt/ 772-A

Dated Shillong 20th September, 2022

Copy to:

1. The Advocate General, High Court of Meghalaya for favour of kind information.

2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
5. The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
7. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
8. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
9. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
10. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
11. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
12. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
13. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
14. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
15. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
16. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information

and necessary action.

17. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.

18. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.

✓ 19. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.

20. Notice Board.

21. Office File.



MEMBER

ADHOC COMMITTEE

BAR COUNCIL OF MEGHALAYA,
SHILLONG.

2013
20/9/22